JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024
List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 19-02-2025 Amount in Rs.

1 IDBI Bank Limited 22.02.2024 23,82,03,46,346 23,49,40,07,318 Unsecured 0 No 48.075 0 0 32,63,39,028 claim. The orders have been appealed against by RP and ARC in NCLAT. Hon'ble NCLAT has stayed voting on the resolution Plans but has not stayed the orders of NCLT and accordingly the claim of IDBI Bank Ltd has been admitted. Export Import Bank of India Limited 22.02.2024 6,05,94,03,216 - Unsecured 0 No 0.00 0 6,05,94,03,216 Unsecured 0 No 0.00 0 6,05,94,03,216 Unsecured 0 No 0.00 0 3,11,09,80,127 Unsecured 0 No 0.00 0 0 3,11,09,80,127	LIST OF C	nsecured Financial Creditors (Other than i	I III III II	cuitor o beloriging to	uny class of create	10/ 40 011 1	0 02 2020							Aillouilt III RS.
S. No. Name of Creditor Date of Receipt Amount Claim Provisionally Admitted Amount Claim Provisionally Admitted Date of Receipt Amount Claim Provisionally Core Date of Receipt Amount of Claim Under- Date of Receipt Amount of Claim Provisionally Core Date of Receipt Amount of Claim Provisionally Core Date of Receipt Amount of Claim Not Admitted Date of Receipt Amount of Claim Not Admitted Date of Receipt Amount of Claim Not Admitted Date of Receipt Date of Receipt Amount of Claim Not Admitted Date of Receipt Date of Receipt			Details o	of Claim Received	Details of claim admitted									
1 IDBI Bank Limited 22.02.2024 23,82,03,46,346 23,49,40,07,318 Unsecured 0 No 48.075 0 0 32,63,39,028 claim. The orders have been appealed against by RP and ARC in NCLAT. Hon'ble NCLAT has stayed voting on the resolution Plans but has not stayed the orders of NCLT and accordingly the claim of IDBI Bank Ltd has been admitted. 2 Export Import Bank of India Limited 22.02.2024 6,05,94,03,216 - Unsecured 0 No 0.00 0 6,05,94,03,216 3 Union Bank of India 22.02.2024 3,11,09,80,127 - Unsecured 0 No 0.00 0 3,11,09,80,127 4 Unsecured 0 No 0.00 0 3,11,09,80,127 4 Unsecured 0 No 0.00 0 3,11,09,80,127 5 Unsecured 0 No 0.00 0 3,11,09,80,127 5 Unsecured 0 No 0.00 0 0 3,11,09,80,127 6 Unsecured 0 No 0.00 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	S. No.	Name of Creditor		Amount Claimed	Provisionally	Claim	Covered by	related	Voting Share in	Amount of contingen	any mutual dues, that may be	Amount of Claim Not Admitted	of Claim Under- verificat	Remarks, if any
Export Import Bank of India Limited 22.02.2024 6,05,94,03,216 - Unsecured 0 No 0.00 0 0 6,05,94,03,216 - Unsecured 0 No 0.00 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	1	IDBI Bank Limited	22.02.2024	23,82,03,46,346	23,49,40,07,318	Unsecured	0	No	48.075	0	0	32,63,39,028		Hon'ble NCLT has allowed the IA filed by IDBI for admission of its claim. The orders have been appealed against by RP and CFM ARC in NCLAT. Hon'ble NCLAT has stayed voting on the resolution Plans but has not stayed the orders of NCLT and accordingly the claim of IDBI Bank Ltd has been admitted.
3 Union Bank of India 22.02.2024 3,11,09,80,127 - Unsecured 0 No 0.00 0 3,11,09,80,127 Guarantee given by JBF Industries was valid for 1 year an expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidance to counter the made by the Management is provided by the Bank in respitish. Hence the claim stands not admitted.	2	Export Import Bank of India Limited	22.02.2024	6,05,94,03,216	-	Unsecured	0	No	0.00	0	0	6,05,94,03,216		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidance to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted
	3	Union Bank of India	22.02.2024	3,11,09,80,127	-	Unsecured	0	No	0.00	0	0	3,11,09,80,127		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidance to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted.
I ITatal I I 22 00 07 20 680 22 40 40 07 248	-	Total		32,99,07,29,689	23,49,40,07,318		0		48.075			9,49,67,22,371		

Annexure 4